

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH AT BANGALORE

ORIGINAL APPLICATION NO.170/00009/2020

DATED THIS THE 19<sup>TH</sup> DAY OF MARCH, 2020

**HON'BLE SHRI C.V. SANKAR, MEMBER (A)**

Shri H.N. Shiva Kumar,  
Aged about 51 years,  
S/o H.D. Nagaraju,  
Lower Division Clerk,  
S.R.O., ESI Corporation,  
No. 105, 3<sup>rd</sup> Cross, 3<sup>rd</sup> Main,  
Harini Towers, Yashwantpur,  
Bangalore 560 022

...Applicant

(By Advocate Shri C.K. Nagendra Prasad)

Vs.

1. The Director General,  
ESI Corporation,  
Panchadeep Bhavan,  
CIG Marg, New Delhi 110 002

2. The Additional Commissioner &  
The Regional Director,  
ESI Corporation,  
No. 10, Binny Fields, Binnypet,  
Bangalore 500 023

3. The Joint Director,  
ESI Corporation,  
SRO, Peenya,  
Harini Towers, 3<sup>rd</sup> Cross, 3<sup>rd</sup> Main,  
II Stage Industrial Suburb  
Yashwantpur, Bangalore 22

4. Union of India,  
Ministry of Labour & Employment,  
Shramashakthi Bhavan,  
Rafi Marg, New Delhi 110 001  
(by its Secretary)

...Respondents

(By Shri Vishnu Bhat, Counsel for the Respondents)

ORDER (ORAL)

HON'BLE SHRI C.V. SANKAR, MEMBER (A)

Shri Vishnu Bhat, learned counsel for the respondents, files a reply stating that the applicant's pay has been restored with effect from 01.01.2013 vide Office Order No. 22/2020 dated 05.03.2020. A copy of the order is also enclosed.

2. In view of the above, the OA is disposed of. No order as to costs.

(C.V. SANKAR)  
MEMBER (A)

/ksk/

**Annexures referred to by the applicant in OA No.170/00009/2020**

**Annexure A1** : Copy of the memorandum dated 29.12.1997

**Annexure A2** : Copy of the scheme for contractual workers of Joka Hospital, West Bengal

**Annexure A3** : Copy of the letter dated 22.05.2013

**Annexure A4** : Copy of the letter dated 10.06.2013

**Annexure A5** : Copy of the letter dated 04.07.2013

**Annexure A6** : Copy of the acceptance/undertaking by the applicant

**Annexure A7** : Copy of the applicant's pay slip for the month of August, 2017

**Annexure A8** : Copy of the Office Order No. 69/2017 dated 28.09.2017

**Annexure A9** : Copy of the letter dated 20.08.2018

**Annexure A10** : Copy of the representation dated 20.08.2018 by the applicant

**Annexure A11** : Copy of the letter dated 07.09.2018

**Annexure A12** : Copy of the request letter dated 07.12.2018

**Annexure A13** : Copy of the reminder dated 07.12.2018

**Annexure A14** : Copy of the letter dated 16.01.2019

**Annexure A15** : Copy of the letter dated 07.02.2019

**Annexure A16** : Copy of the letter dated 17.04.2019

**Annexure A17** : Copy of the representation of the applicant dated 01.08.2019

**Annexure A18** : Copy of the letter dated 14.08.2019

**Annexures referred in reply statement**

**Annexure R1** : Copy of the order dated 05.03.2020

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